

## Central Administrative Tribunal Principal Bench, New Delhi

CP No. 38/2021 OA 1882/2020

This the 22<sup>nd</sup> Day of March, 2021

(Through Physical Hearing)

Hon'ble Mr. R.N. Singh, Member (J) Hon'ble Ms. Aradhana Johri, Member (A)

Sh. Joginder, S/p Shri Shri Bheera, Age about 27 year R/o Village Porizala, Post Office-Poli, Distt-Jind, Tehsil-Zalana, Haryana.

...Petitioner

(By Advocate: Shri Manjeet Singh Reen)

## **VERSUS**

- Shri Sushant Kumar Mishra, Secretary, Ministry of Railway, Rail Bhawan, Railway Board, New Delhi
- 2. Shri A.K. Puthia General Manager, Northern Railway Baroda House, New Delhi
- 3. Shri S.C. Jain,
  Divisional Railway Manager,
  Northern Railway,
  State Entry Road
  New Delhi ...Respondents

(By Advocate: Shri Shailender Tiwary)

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## ORDER (Oral)

## Hon'ble Mr. R.N. Singh, Member (J):

The present CP has been filed alleging willful defiance of the

directions of this Tribunal in order/judgment dated 24.11.2020.

The Respondents have filed an affidavit on 17.03.2021 enclosing

therewith an order dated 11.03.2021 (Annexure CA-1). The said

order is in pursuant to the directions of this Tribunal.

2. We have heard the Counsels for the parties and we have

perused the records of this Tribunal. We find substantial

compliance of the directions of this Tribunal. Accordingly the

C.P. is closed. Notices are discharged. However, the applicant

shall be at liberty to challenge the order dated 11.03.2021

referred to herein above, in accordance with law, if so advised.

(Aradhana Johri) Member (A) (R.N. Singh)
Member (J)

/daya/shilpi/